

REVISED LIST OF CREDITORS

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH – VI

CASE NO.: CP (IB) NO. 3598/MB/2019

IN THE MATTER OF

Kay Bee Foundry Services Private Limited (Operational Creditor)

V/s.

Tough Casting Private Limited (Corporate Debtor)

List of Creditors under Regulation 13(2)(d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations by **Bharat Ramakant Upadhyay, Interim Resolution Professional** under the Insolvency and Bankruptcy Code, 2016.

1. The application for Corporate Insolvency Resolution Process filed by Kay Bee Foundry Services Private Limited, operational Creditor under Section 9 of the Insolvency and Bankruptcy Code read with Rule 6 of Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules 2016 was admitted by NCLT, Mumbai Bench vide Order No.: **CP (IB) No. 3598/MB/2019** dated 03/09/2024, Wherein **Bharat Ramakant Upadhyay**, the undersigned was appointed as Interim Resolution Professional who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Board of India.



2. In Compliance with Regulation 13(2)(d) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016, updated list of creditors along with amount claimed, claims admitted, security interest in respect of claims received upto the date of forwarding this intimation is enclosed at "Annexure A" in quadruplicate.



Bharat Ramakant Upadhyay

Date: 15/10/2024

Bharat Ramakant Upadhyay

**(In the matter of TOUGH
CASTING PRIVATE LIMITED)**

Place: Mumbai

IP Registration no.: IBBI/PA-002/IP-
N00120/2017-18/10289.

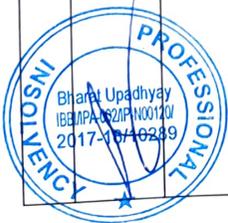
Sr no	Date of Claim Received	Name of Creditors	Address	Amount claimed by the Creditors (Rs)	Amount admitted (in Rs)	Security Interest, if any, in respect of such Claim (in Rs)			Remarks (Financial Creditors/ Operational Creditors)
1	03.09.2024	Kay Bee Foundry Services Private Limited	Office No.602, Wingc2 ,Skyline Oasis Bldg No.3 Millar Compound , Premier Road, Vidyavihar, (W) Mumbai - 400086.	Rs.29,94,404/- Principal Rs. 26,61,526/- Interest Rs. 3,32,878/-	Rs.29,94,404/- Principal Rs. 26,61,526/- Interest Rs. 3,32,878/-	NIL			Operational Creditor
2.	13.09.2024	SVC Co-operative Bank Limited	Unit No. O-2, Mahavir Chambers, C.S.No. 681, E Ward, Sahahupuri, Kolhapur - 416 001	Rs. 37171025.53 PRINCIPAL (as on 31/08/2024): Rs. 2,68,10,398.21 INTEREST (as on 31/08/2024) Rs. 1,03,60,627.32	Rs. 37171025.53 PRINCIPAL (as on 31/08/2024): Rs. 2,68,10,398.21 INTEREST (as on 31/08/2024) Rs. 1,03,60,627.32	Security	Valuation	Date & Name of valuator	Financial Creditor
						Stock	NA	NA	
						Plant & Machinery	FMV Rs. 40.63 Lacs RV Rs.36.57 Lacs DV Rs.32.91 Lacs	31/07/2023 Dr. Amol Todkar	
						Plot No.E-68 in the Shirol Industrial Area, within the village limits of Shirol containing by admeasurements 2380 Sq. Mtrs. or thereabout and the construction thereon	FMV Rs.229.55 Lacs RV Rs.206.59 Lacs DV Rs.183.64 Lacs	03/07/2023 Kushire Associates	
						Name and address of the guarantor(s) 1. Amol Balasaheb Kadolkar 2. Balasaheb Yallogirao Kadolkar 3. Deepali Amol Kadolkar All above R/o 237/1, Nakshatra, Kate Mala, Mukht Sainik Vasahat, Kolhapur-416005			
						(v) Security Offered - • Stock and Book Debts • Plant and Machinery • Plot No.E-68 in the Shirol Industrial Area, within the village			



						limits of Shiroli containing by admeasurements 2380 Sq. Mtrs. or thereabout and the construction thereon	
3.	17.09. 2024	CGST Division II of Kolhapur Commissionerate, Kolhapur.	3 rd Floor, Telephone Bhawan, BSNL Office Complex, Near D Mart, Tarabai Park, Kolhapur - 416003	Rs.43,78,355/- Principal: Rs. 21,35,444 Interest : Rs 22,42,911	Rs.43,78,355/- Principal: Rs. 21,35,444 Interest : Rs 22,42,911		Creditors (Other Than Financial Creditors And Operational Creditors)
4.	17.09. 2024	Ministry Of Finance, Department of Revenue, Income Tax Department	31 C/2 Aayakar Bhawan, Tarabai Park, Kolhapur, Maharashtra	Rs.9,99,000 2007-08 - Rs 68 2009-10 - Rs 135640 2010-11 - Rs 492100 2012-13 - Rs. 110032 2014-15 - Rs. 261160	Rs. 9,99,000 2007-08 - Rs 68 2009-10 - Rs 135640 2010-11 - Rs 492100 2012-13 - Rs. 110032 2014-15 - Rs. 261160		Creditors (Other Than Financial Creditors And Operational Creditors)
5.	19.09. 2024	Regional Provident Fund Commissioner – II (Recovery officer) Employees provident fund organization, Regional office Kolhapur	EPFO, Regional office, Kolhapur, 238/6, E ward, Tarabai Park, Kolhapur-416003	1. Pending PF and allied dues for the period (10/2016 to 03/2022) Rs 48,65,915/- 2. Interest for the period (03/2014 to 08/2023) Rs. 10,28,669/- (u/s 7Q of the EPF & MP Act, 1952) 3. Provisional Interest for the period (10/2016 to 03/2022) Rs. 12,96,360/- 4. Damages for the period 03/2014 to 08/2023 Rs. 20,46,625/- (u/s 14B of	1. Pending PF and allied dues for the period (10/2016 to 03/2022) Rs 48,65,915/- 2. Interest for the period (03/2014 to 08/2023) Rs. 10,28,669/- (u/s 7Q of the EPF & MP Act, 1952) 3. Provisional Interest for the period (10/2016 to 03/2022) Rs. 12,96,360/- 4. Damages for the period 03/2014 to 08/2023 Rs. 20,46,625/- (u/s 14B of		Creditors (Other Than Financial Creditors And Operational Creditors)



				the EPF & MP Act, 1952) 5. Provisional Damages for the period (10/2016 to 03/2022) Rs. 46,17,641/- TOTAL CLAIM Rs 1,38,55,210 /- (Rs. One Crore Thirty Eight Lakhs Fifty Five Thousand Two Hundred Ten only)	5. Provisional Damages for the period (10/2016 to 03/2022) Rs. 46,17,641/- TOTAL CLAIM Rs 1,38,55,210/- (Rs. One Crore Thirty Eight Lakhs Fifty Five Thousand Two Hundred Ten only)		
6.	23.09. 2024	Mr. Yashavant Nivrutti Patil Authorised Representative on behalf, of 27 Employees of Tough Casting Pvt.Ltd.	H.No. 524, E Ward, Mal Galli, KasaliaBavada. Kolhapur - 416 006	Rs. 10172533.00	Rs. 6581938 (EPF of employer contribution and employee contribution have been excluded from the total claim received, as EPF officer has also claimed it.)		Authorised Representative Of 27 Workmen and Employees
7.	03.10. 2024	Employees State Insurance Corporation Sub Regional Office Pune	Employees State Insurance Corporation Sub Regional Office Pune Panchdeep Bhavan S. No. 689/690, Bibvewadi, Pune 411037. Email - dir-pune@esic.nic.in	Rs. 27,61,120.00 <u>Contribution</u> 1137783.00 <u>Interest</u> 3,30,225.00 <u>Damages</u> 12,90,147.00 <u>Cost</u> 2965.00	Rs. 27,61,120.00 <u>Contribution</u> 1137783.00 <u>Interest</u> 3,30,225.00 <u>Damages</u> 12,90,147.00 <u>Cost</u> 2965	NA	Creditors (Other Than Financial Creditors And Operational Creditors)



8	04.10. 2024	Rajshree Sugars & Chemicals Ltd.	The Uffizi 338/8 Avinashi Road, Peelamedu, Coimbatore Email – legal@rajshreesugars.com sureshv@rajshreesugars.com	Total Rs. 23,23,668.66 Rs. 6,84,250.00 made on 14.09.2022 Rs. 9,30,580.00 made on 23.12.2022	Rs. 16, 14, 830.00 (Interest not allowed)	NA	Operational Creditor
9	09.10. 2024	AC Furniture (Partnership Firm)	Plot No. W-51, M.I.D.C. Gokul, Shirgaon, Kolhapur-416234	Total Rs. 10,76,406	Rs. 10,36,643 (As per statement of account of Corporate Debtor)	NA	Operational Creditor
10	10.11. 2024	Kolhapur Wooden packing Saw Mill (Registered Partnership Firm)	Plot No. 13, Rajaram Timber Market, Kolhapur-416012	Total Rs. 14,83,741	Rs. 14,83,741 (As per letter of admission by Corporate Debtor)	NA	Operational Creditor

Place: Mumbai

Date: 15/10/2024



Bharat Upadhyay

INTERIM RESOLUTION PROFESSIONAL

In the matter of TOUGH CASTING PRIVATE LIMITED

Bharat Ramakant Upadhyay

IP Registration no.: IBBI/IPA-002/IP-N00120/2017-18/10289